



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,21st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
46	Bail Appln./2636/2024 FIXED	EJAJUL HOQUE @ EJAJUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR I HAQUE	MR. A PHUKAN(AMICUS CURIAE) PP, ASSAM
47	Bail Appln./2733/2024 WITH OFFICE NOTE, FIXED	BUDDHAJIT KALITA @ RAHUL Versus THE STATE OF ASSAM AND ANR	MR K THAKUR MS J A RAHMAN B ALI SK MS. P. NAIDING	MS. D GHOSH(R-2) MS N DEKA(R-2) MS H BETALA(R-2) MR I CHAKMA(R-2) MR. S. K. CHAKMA(R-2) MR A.K. HAJONG (R-2) PP, ASSAM
48	Bail Appln./2844/2024 WITH OFFICE NOTE, FIXED	MD. AZAHARUL ISLAM @ AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR MS. B CHETIA	PP, ASSAM
BAIL HEARING				
49	AB/2692/2024 FIXED	JUNMONI HAZARIKA Versus THE STATE OF ASSAM	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA S J KALITA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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19)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
44	WP(C)/1794/2024 FIXED	NABA GOGOI Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MR. S ALIM	SC, PWD SC, EDU

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2414/2024 B/O	ANIRBAN DEWARI @ ANIRBAN DEORI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
	WITH I.A.(CrI.)/879/2024 in AB/2414/2024	ANIRBAN DEWRI @ ANIRBAN DEORI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

61	AB/314/2024 AB 729/2024(D/O), FIXED	MONOWARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

39	Bail Appln./2562/2024 PART-HEARD, WITH CASE RECORD (SCANNED COPY), FIXED	ACHHELEL SAHANI @ AKSHAYLAL SAHANI Versus THE NCB	MR. N DUBEY MS. M DAIMARY MS M AHMED	SC, NCB
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
51	Bail Appln./2329/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	DEBEN KALITA Versus THE STATE OF ASSAM AND ANR	MR. R SARMA A H CHOUDHURY	PP, ASSAM
52	Bail Appln./3149/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	GITA DEVI AND 12 ORS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER MR. NOOR KUTUB ALAM	PP, ASSAM
53	Bail Appln./3182/2024 WITH OFFICE NOTE, FIXED	JAHIR AHMED @ JAHIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
54	AB/2637/2024 WITH OFFICE NOTE, FIXED	JAHANGIR ALOM @ ALI Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA, SR. ADV MR. A ALI MR S ISLAM MR. Y ALI MR. R ISLAM	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

51	Bail Appln./2836/2024 WITH OFFICE NOTE, FIXED	ASHIKUR RAHMAN @ ASHIKUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
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